

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 29 of 2013 &
IA No. 45 of 2013**

Dated : 22nd November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Nabha Power Ltd. & Anr. ...Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Aniket Prasoon

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R-1
Mr. Sanjay Sen Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **17.12.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js